

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 167/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

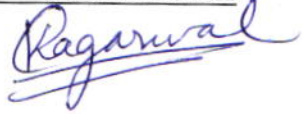

NAME OF THE PARTIES:

K.P. Mondal & Sons Ltd.

V/s.

Fourcess Engineering India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Kunal Chhedda	} Advocate for Petitioners	
2	Khushboo Agarwal		
3	Sudhan Amma	lawyer	
4	Subhash Satam	Representation	

ORDER

TCP NO. 167/I&BP/NCLT/MB/MAH/2017

At request of the parties, on the ground that Settlement is in progress, list
this matter on 8.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)